

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 19 JUL 1993

APPLICATION NO(s). 11 / 93

Applicant(s)

in OA 344/91

Respondent(s)

1. Dore Swamy

M.V. Shetty

1. Dore Swamy, Draughtman Grade I
Office of the Dy Gen Manager, Telecom Dist
South Canara Telecom Mangalore-1.

2. M.V. Shetty, Telecom Dist Engineer
Mangalore

3. P.S.E. Bayabanni, Director Mangalore
Telecom Area, Mangalore-1.

4. A. Srinivasan, Chief General Manager
Telecommunications Karnataka Circle
Old Madras Road, Bangalore-8.

5. Wagle, Director General & Secretary
Dept of Telecommunication, Secy
Bharat Ashoka Road New Delhi.

6. Sri. M.S. Nagaraj, No. 11, 2nd Floor
Sajatha Complex, Jossy Gandhi Nagar
Bangalore-9.

7. Sri. M. Vasudeva Rao, Central Govt
Standing Counsel, High Court of Karnataka
Building Bangalore.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 15-7-93

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Date	Office Notes	Orders of Tribunal
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PKS(VC)/VR(MA)

5.7.1993

Since the respondents have complied with the orders passed by this Tribunal, Dr. M.S. Nagaraja for the petitioner does not press the petition. The proceedings are therefore dropped.

Sd-

MEMBER (A)

Sd-

VICE CHAIRMAN



TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

[Signature]
19/7/93